

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):  
Advocate for  
Applicant(s) :

Respondent(s) :  
Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00000/2016 (Dy. No.437/2016)</u> <u>Date of Order : 26.09.2016</u></p> <p>None present for applicant.</p> <p>The present Original Application was filed by the applicant in the Registry on 13.05.2016 and accordingly, the applicant was informed for removal of objections/defects.</p> <p>It is found that the applicant fails to remove the defects in the Registry and therefore the matter was listed before the Tribunal on 21.07.2016. On that day, the applicant was given two weeks' time to remove the defects as a last opportunity.</p> <p>It is seen that the applicant has not removed the objections/defects as pointed out by the Registry. Accordingly, the OA is dismissed as applicant is not removing the same.</p>

[PRAVEEN MAHAJAN]  
Administrative Member

  
[SANJEEV KAUSHIK]  
Judicial Member

Rss

मासिक वार्ता निष्ठान वार्ता वार्ता  
प्रा.स. २२८५ दिनांक ०८/११/१६ वार्ता  
डाक अंतरा वार्ता  
R  
०८/११

R/C  
R  
०८/११/१६  
with exchange